

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/321/ (IB)/2017  
NAME OF THE PETITIONER(S) : QUINGDAO FUYUAN ARTS & CRAFTS CO. LTD  
NAME OF THE RESPONDENT(S) : SABARE INTERNATIONAL LTD  
UNDER SECTION : 433 ( e)(f)

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE  
REPRESENTATION BY WHOM

B. R. Shankaranarayanan Counsel for Petitioner K. Anantha Swamy

M/S Warran & Sai Rams Counsel for Respondent P. Woodhu  
From P. Medhi kumar.

ORDER

Counsel for both the parties present. Counsel for the respondent seeks time to get instructions from his client. At the request, time is enlarged. In the meantime, counsel for the petitioner is directed to file an affidavit and bank statement as per Section 9 (3) (b) & (c) of I&B Code, 2016. Put up on 22.06.2017 at 02.30 P.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)